In order to ensure remunerative prices to farmers for their produce, the Government of India has launched an umbrella scheme 'Pradhan Mantri Annadata Aay SanraksHan Abhiyan' (PM-AASHA). Under PM-AASHA, the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), Ministry of Agriculture and Farmers Welfare implements the Price Support Scheme (PSS) for procurement of pulses, oilseeds and copra. For oilseeds, DAC&FW also implements the Price Deficiency Payment Scheme (PDPS). However, States/UTs have the option to choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. Besides, DAC&FW also implements Private Procurement and Stockist Scheme (PPSS) for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of private stockist.

## Procurement of all crops of farmers

†1360. SHRI GOPAL NARAYAN SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has made any arrangement for 100 per cent procurement of all the crops of the farmers under Minimum Support Price (MSP) as declared by the Prime Minister;

- (b) if not, the effective steps being taken by Government in this regard; and
- (c) if so, by when it would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) Ministry of Agriculture and Farmers Welfare, Government of India (GOI) has declared Minimum Support Price (MSP) for 24 crops. Following steps are taken for procurement of crops under MSP:-

- (i) The Department of Food and Public Distribution, GOI procures wheat and paddy/rice under Decentralized/Centralized Procurement mode, in coordination with State Government Agencies and Food Corporation of India (FCI) for Central Pool. Under the existing policy, wheat and paddy offered by farmers within the stipulated period and conforming to the specifications prescribed in advance by Government of India (GOI), are purchased at Minimum Support Price (MSP) for Central Pool.
- (ii) Coarse grains are procured by State Governments as per the procurement plan

† Original notice of the question was received in Hindi.

prepared in consultation with FCI and approved by the Central Government, subject to its distribution by the State Government under NFSA/OWS as per the extant policy.

(iii) The Government of India has launched an umbrella scheme 'Pradhan Mantri Annadata Aay SanraksHan Abhiyan' (PM-AASHA). Under PM-AASHA, the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), Ministry of Agriculture and Farmers Welfare implements the Price Support Scheme (PSS) for procurement of pulses, oilseeds and copra. For oilseeds, DAC&FW also implements the Price Deficiency Payment Scheme (PDPS). However, States/UTs have the option to choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. Besides, DAC&FW also implements Private Procurement and Stockist Scheme (PPSS) for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of private stockists.

As per PSS guidelines, the overall quantity of procurement by Central Government will be restricted to 25% of the actual production of the commodity for that particular season. In case State/UT Government intends to procure over 25% of production, the State Government may do so at their own cost and through its own agencies. If the State Government intends to procure quantities beyond 25% and upto 40% of production through Central Nodal Agencies, then the State Government will use the same for their PDS and other welfare schemes, at their own cost.

Under PDPS, full compensation of difference between MSP and Sale/Modal price *i.e.* Price Deficiency, received by farmers upto 25% of MSP value (including 2% administrative cost) will be borne by Central Government. The support of the Central Government will be given for quantity upto 25% of production. If any State is willing to cover quantities beyond 25%, the same needs to be funded from the resources of State Governments.

Under PPSS, private stockist shall procure the selected oilseeds maximum of 25% of production in the District/Agriculture Produce Management Committees (APMCs) at MSP conforming to the prescribed Fair Average Quality (FAQ) norms.

## **Implementation of PEG Scheme**

1361. SHRI VINAY DINU TENDULKAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the salient features of Private Entrepreneurs Guarantee (PEG) Scheme implemented by Government;